



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

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March 22, 2012

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

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Certificate of Registration of Ashley Holdings Limited - Cancelled

The Reserve Bank of India has on January 31, 2012 cancelled the certificate of registration No.07.00202 dated March 27, 1998, issued to Ashley Holdings Limited., having its registered office at 19, Rajaji Salai, Chennai-600001 for carrying on the business of a non-banking financial institution as the company has voluntarily exited from carrying on NBFI activities.. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Assistant General Manager

Press Release :2011-2012/1511